

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD
REGIONAL BENCH - COURT NO. 3**

Excise Appeal No. 11323 of 2015-DB

[Arising out of Order-in-Original No DMN-EXCUS-000-COM-0076-14-15 dated 31/03/2015 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN]

Aristo Pharmaceuticals Pvt Ltd

Survey No. 371, Kunbar Falia, Village-dabhel, Nani Daman,
DAMAN
DAMAN (U.T.)

... Appellant

VERSUS

C.C.E. & S.T.-Daman

3RD FLOOR...ADARSH DHAM BUILDING, VAPI-DAMAN ROAD, VAPI
OPP.VAPI TOWN POLICE STATION,
VAPI
GUJARAT
396191

... Respondent

APPEARANCE :

None for the appellant

Shri Sanjeev Kinker, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

FINAL ORDER No. A/10359/2020

DATE OF HEARING/ DECISION : 30/01/2020

RAMESH NAIR

The appellant filed a request letter to withdraw these appeals as they have opted to avail the "Sabka Vishwas" (Legacy Dispute Resolution) Scheme, 2019.

2. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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